

# THE HIGH COURT OF ORISSA: CUTTACK

## NOTICE

Cuttack, Dated the 15<sup>TH</sup> April, 2020

The Hon'ble Court have been pleased to decide that lawyers and litigants can access and utilize the orders and Judgments passed by the Hon'ble Court as available in the Court's official website (or print out thereof) at par with certified copies in the manner prescribed in Hon'ble Courts Notice No. 4587 dated 25.03.2020 and that such arrangement shall remain in force till 01.05.2020.

This is for information and necessary action.

BY ORDER,

*biish*  
15/4/2020

REGISTRAR GENERAL

Memo No.....*4645 (120)* Dated: 15.04.2020

Copy forwarded to the:

- (1) Advocate General, Odisha, Cuttack.
- (2) Secretary, High Court Bar Association, Odisha, Cuttack.
- (3) All Officers of the Court
- (4) Addl. Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice
- (5) All Sr. Secretaries/Secretaries to Hon'ble Judges.
- (6) All Superintendents of the Court.
- (7) The Technical Director, NIC, OHC for uploading in High Court Website.

for information and necessary action.

*SM*  
15/04/2020

DEPUTY REGISTRAR (JUDICIAL)